sented to the Central Government regarding the report of Seventh Finance Commission; and

(b) if so, main indication thereto?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No, Sir. No such representation has been received from any State Government.

(b) Does not arise.

Statement Correcting Answers to U.S.Q. No. 2817 dated 4-8-1978 re-Involvement of Government Officials in Smuggling Activities.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Reply to Parts (b) (c) of the Lok Sabha Unstarred Question No. 2817 answered on 4th August, 1978, is reproduced below:

(b) and (c). "Reports received by the Government indicate that during the period April, 1977 to July, 1978, 13 Government officials belonging to the Police and the Custom_s Department_s were involved in smuggling case_s at Bombay and Madras. Appropriate action under the law was taken against these officials."

2. After the above information was furnished to the Lok Sabha, further report was received by the Government that one more State Police official was involved in the smuggling activities during 1978. Therefore, in place of "13 Government officials" mentioned in the original reply, referred to above, it should be read as "14 Government officials.....".

3. Since the information from the field formation was deceived after the last Parliament Session was concluded, the reply could not be corrected in the same Session. Delay in correcing the reply is regretted

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12.00 hrs.

ANNOUNCEMENT RE. CHANGE IN THE SITTING OF THE HOUSE ON ACCOUNT OF MAHURRUM

MR. SPEAKER: I have got to make an announcement. At present, Monday has been listed as a working day. Now, Mahurrum will be observed on Monday. Therefore, the House will not be sitting on Monday and the work listed for Monday will be taken up on Tuesday.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Including questions.

MR. SPEAKER: Yes, including interruptions also.

SHRI NIRMAL CHANDRA JAIN (Seoni): Sir, I have already given notice of a privilege motion against Shri C. M. Stephen. What has happened to that?

MR. SPEAKER: All that will come up at the proper time.

DR. SUBRAMANIAM SWAMY (Bombay North-East): Sir, I have given a notice under the Rule 222 against Shri Njkhil Chakravarty.

MR. SPEAKER: It is under my consideration.

श्री सोमजी भाई डामोर : ग्रध्यक्ष महोदय, मैंने एक काल क्रटेंकन नोटिस दिया है। हमारे यहां ग्रवाल पड़ा है, ग्रादमी मर रहे हैं और ग्राप जवाब नहीं दे रहे है, हम को जवाब मिलना चाहिए ।

MR. SPEAKER: did not select any Calling Attention yesterday and today.